



राजपत्र, हिमाचल प्रदेश

हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

शुक्रवार, 17 अप्रैल, 2026 / 27 चैत्र, 1948

हिमाचल प्रदेश सरकार

जल शक्ति विभाग

अधिसूचना

तारीख 09 अप्रैल, 2026

संख्या: आई पी एच (ए)2(बी)2-79/2017-लूज.—हिमाचल प्रदेश के राज्यपाल, दिव्यांगजन अधिकार अधिनियम, 2016 की धारा 34 के परंतुक के अधीन उनमें निहित शक्तियों का प्रयोग करते हुए, निम्नलिखित प्रवर्गों के लिए जल शक्ति विभाग में, दिव्यांगजनों को चार प्रतिशत आरक्षण से, छूट प्रदान करते हैं:—

11-राजपत्र/2026-17-04-2026

(821)

1.	नायब तहसीलदार
2.	जिलादार
3.	कानूनगो
4.	रंगसाज (पेंटर)
5.	पंप ऑपरेटर
6.	राजमिस्त्री
7.	मैकेनिक— एवं— फिटर
8.	जल निरक्षक
9.	जल कार्य लिपिक
10.	शिकायत लिपिक

इसके अतिरिक्त, हिमाचल प्रदेश के राज्यपाल, दिव्यांगजन अधिकार अधिनियम, 2016 की धारा 34 के अधीन उनमें निहित शक्तियों का प्रयोग करते हुए, जल शक्ति विभाग में दिव्यांग व्यक्तियों को प्रोन्नति में दिए जाने वाले चार प्रतिशत आरक्षण के लिए निम्नलिखित प्रवर्गों को परिलक्षित करते हैं:—

क्रम संख्या	पदों का नाम	शारीरिक अपेक्षा	कार्य के लिए उपयुक्त दिव्यांगजन के प्रवर्ग
1.	सहायक अभियन्ता (सिविल)	बैठना, खड़ा होना, चलना, मोड़ना, कूदना, चढ़ना, उंगलियों का हेरफेर, पढ़ना और लिखना, देखना, संचार करना।	(क) बधिर और ऊंचा सुनने वाला। (ख) एक बाजू, एक टांग, उपचरित कुष्ठ रोग बौनापन, तेजाब के प्रहार से पीड़ित। (ग) विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (घ) खंड (क) से (ग) के अधीन व्यक्तियों में से बहुविध विकलांगता।
2.	सहायक अभियन्ता (यांत्रिक)	बैठना, खड़ा होना, मोड़ना, घुटने टेकना और झुकना, उंगलियों का हेरफेर, पढ़ना और लिखना, देखना, सुनना, संचार करना।	(क) बधिर और ऊंचा सुनने वाला (ख) एक बाजू, एक टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग बौनापन, तेजाब के प्रहार से पीड़ित। (ग) विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (घ) खंड (क) से (ग) के अधीन व्यक्तियों में से बहुविध विकलांगता।
3.	सहायक अभियन्ता (विद्युत)	बैठना, खड़ा होना, चलना, मोड़ना, उठाना, उठाना, घुटने टेकना और झुकना, खींचना और धकेलना, उंगलियों का हेरफेर, पढ़ना और लिखना, देखना, संचार करना।	(क) बधिर और ऊंचा सुनने वाला (ख) एक टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग बौनापन, तेजाब के प्रहार से पीड़ित। (ग) ऑटिज्म स्पेक्ट्रम विकार (हल्का), विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी।

			(घ) खंड (क) से (ग) के अधीन व्यक्तियों में से बहुविध विकलांगता।
4.	वरिष्ठ जल भूविज्ञानी	बैठना, खड़ा होना, मोड़ना, उंगलियों का हेरफेर, पढ़ना और लिखना, देखना, संचार करना।	(क) कम दृष्टि (ख) बधिर और ऊंचा सुनने वाला (ग) एक बाजू, एक टांग, उपचरित कुष्ठ रोग बौनापन, तेजाब के प्रहार से पीड़ित। (घ) ऑटिज्म स्पेक्ट्रम विकार (हल्का), विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।
5.	कनिष्ठ जल भूविज्ञानी	बैठना, खड़ा होना, मोड़ना, उंगलियों का हेरफेर, पढ़ना और लिखना, देखना, संचार करना।	(क) कम दृष्टि (ख) बधिर और ऊंचा सुनने वाला (ग) एक बाजू, एक टांग, उपचारित कुष्ठ रोग, बौनापन, तेजाब के प्रहार से पीड़ित। (घ) ऑटिज्म स्पेक्ट्रम विकार (हल्का), विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।
6.	उप निदेशक (विधिक)	बैठना, खड़ा होना, पढ़ना और लिखना, सुनना, संचार करना, उंगलियों का हेरफेर।	(क) नेत्रहीन, कम दृष्टि (ख) ऊंचा सुनने वाला (ग) एक टांग, एक बाजू, दोनों बाजू, दोनों टांग, एक बाजू और एक टांग, दोनों टांग और एक बाजू, दोनों टांग बाजू, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग, बौनापन, तेजाब के प्रहार से पीड़ित। (घ) ऑटिज्म स्पेक्ट्रम विकार (हल्का), विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।

7.	अधीक्षक ग्रेड-।	बैठना, खड़ा होना, चलना, पढ़ना और लिखना, देखना, सुनना, संचार करना, उंगलियों का हेरफेर।	(क) नेत्रहीन, कम दृष्टि (ख) बधिर और ऊंचा सुनने वाला (ग) एक बाजू, दोनो बाजू, एक टांग, दोनों टांग, एक बाजू और एक टांग दोनों टांग और एक बाजू, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग, बौनापन, तेजाब के प्रहार से पीड़ित (घ) विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।
8.	योजना अधिकारी	बैठना, खड़ा होना, चलना, उंगलियों का हेरफेर, पढ़ना और लिखना, देखना, सुनना, संचार करना।	(क) बधिर और ऊंचा सुनने वाला (ख) एक बाजू, एक टांग, एक बाजू और एक टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग, बौनापन, तेजाब के प्रहार से पीड़ित। (ग) विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (घ) खंड (क) से (ग) के अधीन व्यक्तियों में से बहुविध विकलांगता।
9.	निजी सचिव	बैठना, खड़ा होना, चलना, मोड़ना, पढ़ना और लिखना, देखना, सुनना, संचार करना।	(क) नेत्रहीन, कम दृष्टि (ख) बधिर और ऊंचा सुनने वाला (ग) एक बाजू, एक टांग, दोनों टांग एक बाजू और टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग, बौनापन, तेजाब के प्रहार से पीड़ित। (घ) ऑटिज्म स्पेक्ट्रम विकार, विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।
10.	अधीक्षक ग्रेड-।।	बैठना, खड़ा होना, चलना, पढ़ना और लिखना, देखना, सुनना, संचार करना, उंगलियों का हेरफेर।	(क) नेत्रहीन, कम दृष्टि (ख) बधिर और ऊंचा सुनने वाला (ग) एक बाजू, दोनों बाजू, एक टांग, दोनों टांग, एक बाजू और एक टांग, दोनों टांग और

			<p>एक बाजु, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग, बौनापन, तेजाब प्रहार से पीड़ित।</p> <p>(घ) विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी।</p> <p>(ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।</p>
11.	विधि अधिकारी	बैठना, खड़ा होना, पढ़ना और लिखना, सुनना, संचार करना, उंगलियों का हेरफेर।	<p>(क) नेत्रहीन, कम दृष्टि</p> <p>(ख) बधिर और ऊंचा सुनने वाला</p> <p>(ग) एक टांग, एक बाजु, दोनों बाजु, दोनों टांग, एक बाजु और एक टांग, दोनों टांग और एक बाजु, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग, बौनापन, तेजाब के प्रहार से पीड़ित।</p> <p>(घ) विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी।</p> <p>(ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।</p>
12.	वृत्त मुख्य प्रारूपकार	बैठना, खड़ा होना, चलना, मोड़ना, लिपट करना, घुटने टेकना और झुकना, उंगलियों का हेरफेर पढ़ना और लिखना, देखना, सुनना, संचार करना।	<p>(क) बधिर और ऊंचा सुनने वाला</p> <p>(ख) एक बाजु, एक टांग, दोनों टांग, एक बाजु और एक टांग, दोनों टांग बाजु, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग, बौनापन, तेजाब प्रहार से पीड़ित।</p> <p>(ग) ऑटिज्म स्पेक्ट्रम विकार (हल्का), विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी</p> <p>(घ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।</p>
13.	कनिष्ठ अभियन्ता (सिविल)	बैठना, खड़ा होना, चलना, मोड़ना, कूदना, चढ़ना, उंगलियों का हेरफेर, पढ़ना और लिखना, देखना, सुनना, संचार करना।	<p>(क) कम दृष्टि</p> <p>(ख) बधिर और ऊंचा सुनने वाला</p> <p>(ग) एक बाजु, दोनो बाजु, एक टांग, दोनों टांग, बौनापन, तेजाब के प्रहार से पीड़ित।</p> <p>(घ) विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी।</p> <p>(ङ) खंड (क) से (ग) के अधीन व्यक्तियों में से बहुविध विकलांगता।</p>

14.	वरिष्ठ सहायक	बैठना, खड़ा होना, चलना, मोड़ना, पढ़ना और लिखना, देखना, सुनना, संचार करना उंगलियों का हेरफेर,	(क) नेत्रहीन और कम दृष्टि (ख) बधिर और ऊंचा सुनने वाला (ग) एक बाजू, दोनों बाजू, एक टांग, दोनों टांग, एक बाजू और एक टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग, बौनापन, तेजाब के प्रहार से पीड़ित, मस्क्युलर डिस्ट्रॉफी। (घ) ऑटिज्म स्पेक्ट्रम विकार, विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।
15.	निजी सहायक	बैठना, खड़ा होना, चलना, मोड़ना, पढ़ना और लिखना, देखना, सुनना, संचार करना।	(क) नेत्रहीन और कम दृष्टि (ख) बधिर और ऊंचा सुनने वाला (ग) एक बाजू, एक टांग, दोनों टांग, एक बाजू और एक टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग, बौनापन, तेजाब के प्रहार से पीड़ित। (घ) ऑटिज्म स्पेक्ट्रम विकार, विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।
16.	वरिष्ठ स्केल स्टेनोग्राफर	बैठना, खड़ा होना, चलना, मोड़ना, पढ़ना और लिखना, देखना, सुनना, संचार करना।	(क) नेत्रहीन, कम दृष्टि (ख) बधिर और ऊंचा सुनने वाला (ग) एक बाजू, एक टांग, दोनों टांग, एक बाजू और एक टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग, बौनापन, तेजाब के प्रहार से पीड़ित। (घ) ऑटिज्म स्पेक्ट्रम विकार, विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।
17.	डिप्टीजनल हेड ड्राफ्ट्समैन	बैठना, खड़ा होना, चलना, मोड़ना, लिपट करना, घुटने टेंकना और झुकना,	(क) बधिर और ऊंचा सुनने वाला। (ख) एक बाजू, एक टांग, दोनों

		उंगलियों का हेरफेर, पढ़ना और लिखना, देखना, सुनना संचार करना।	टांग, एक बाजू और एक टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग, बौनापन, तेजाब के प्रहार से पीड़ित। (ग) ऑटिज्म स्पेक्ट्रम विकार (हल्का), विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (घ) खंड (क) से (ग) के अधीन व्यक्तियों में से बहुविध विकलांगता।
18.	ड्रूपटसमैन	बैठना, खड़ा होना, चलना, मोड़ना, लिपट करना, घुटने टेकना और झुकना, उंगलियों का हेरफेर, पढ़ना और लिखना, देखना, सुनना संचार करना।	(क) बधिर और ऊंचा सुनने वाला (ख) एक बाजू एक टांग, दोनों टांग, एक बाजू और एक टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग, बौनापन, तेजाब के प्रहार से पीड़ित। (ग) ऑटिज्म स्पेक्ट्रम विकार (हल्का), विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (घ) खंड (क) से (ग) के अधीन व्यक्तियों में से बहुविध विकलांगता।
19.	रेस्टोरर	बैठना, मोड़ना, उंगलियों का हेरफेर, पढ़ना और लिखना, देखना।	(क) नेत्रहीन, कम दृष्टि (ख) बधिर और ऊंचा सुनने वाला (ग) एक बाजू, दोनों बाजू, एक टांग, एक बाजू और एक टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग, बौनापन, तेजाब के प्रहार से पीड़ित। (घ) ऑटिज्म स्पेक्ट्रम विकार (हल्का), विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।
20.	फोरमैन	बैठना, मोड़ना, पढ़ना और लिखना, देखना, सुनना, संचार करना।	(क) बधिर और ऊंचा सुनने वाला (ख) एक बाजू, एक टांग, एक बाजू और एक टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग, बौनापन, तेजाब के प्रहार से पीड़ित।

			(घ) विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (ग) के अधीन व्यक्तियों में से बहुविध विकलांगता।
21.	सहायक रसायनज्ञ	बैठना, देखना, पढ़ना और लिखना, खड़ा होना, चलना, मोड़ना, संचार करना, उंगलियों का हेरफेर।	(क) नेत्रहीन, कम दृष्टि (ख) बधिर और ऊंचा सुनने वाला (ग) एक बाजू, दोनों बाजू एक टांग, एक बाजू और एक टांग, प्रमस्तिष्क घात, उपचरित बौनापन, तेजाब के प्रहार से पीड़ित। (घ) विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।
22.	चपड़ासी	बैठना, खड़ा होना, चलना, लिपट करना, घुटनों टेकना और झुकना, खींचना और धकेलना, उंगलियों का हेरफेर, पढ़ना और लिखना, देखना, संचार करना।	(क) नेत्रहीन, कम दृष्टि (ख) बधिर और ऊंचा सुनने वाला (ग) एक बाजू, एक टांग, एक बाजू और एक टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग बौनापन, तेजाब के प्रहार से पीड़ित। (घ) ऑटिज्म स्पेक्ट्रम विकार (हल्का / मध्यम), विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।
23.	जमादार	बैठना, खड़ा होना, चलना, लिपट करना, घुटने टेकना और झुकना, खींचना और धकेलना, उंगलियों का हेरफेर, पढ़ना और लिखना, देखना, संचार करना।	(क) नेत्रहीन, कम दृष्टि (ख) बधिर और ऊंचा सुनने वाला (ग) एक बाजू, एक टांग, एक बाजू और एक टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग बौनापन, तेजाब प्रहार से पीड़ित। (घ) ऑटिज्म स्पेक्ट्रम विकार (हल्का), विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।

24.	दफ्तरी	बैठना, खड़ा होना, चलना, मोड़ना, पढ़ना और लिखना, देखना, सुनना, संचार करना, उंगलियों का हेरफेर।	<p>(क) नेत्रहीन, कम दृष्टि (ख) बधिर और ऊंचा सुनने वाला (ग) एक बाजू, दोनों बाजू, एक टांग, दोनों टांग, एक बाजू और एक टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग बौनापन, तेजाब के प्रहार से पीड़ित, मांसपेशी दुर्विकास (मस्कलर डिस्ट्रोफी) (घ) ऑटिज्म स्पेक्ट्रम विकार (हल्का, मध्यम), विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।</p>
25.	जी० एम० ऑपरेटर	बैठना, खड़ा होना, चलना, मोड़ना, पढ़ना और लिखना, देखना, सुनना, संचार करना।	<p>(क) नेत्रहीन, कम दृष्टि (ख) बधिर और ऊंचा सुनने वाला (ग) एक बाजू, एक टांग, एक बाजू और एक टांग, प्रमस्तिष्क घात, उपचरित कुष्ठ रोग बौनापन, तेजाब के प्रहार से पीड़ित। (घ) ऑटिज्म स्पेक्ट्रम विकार (मध्यम), विनिर्दिष्ट दिव्यांगता और मानसिक बीमारी। (ङ) खंड (क) से (घ) के अधीन व्यक्तियों में से बहुविध विकलांगता।</p>

आदेश द्वारा,

डॉ० अभिषेक जैन (भा०प्र०से०),
 सचिव (जल शक्ति)।

[Authoritative English Text of this Department Notification No. IPH (A) 2 (B) 2-79/2017-L, dated 09-04-2026 as required under the Clause (3) at Article 348(3) of the constitution of India].

JAL SHAKTI VIBHAG

NOTIFICATION

Shimla-2, the 9th April, 2026

No. IPH (A)2(B)2-79/2017-L.—In exercise of the powers vested in him under proviso to Section 34 of the Right of Persons with Disabilities Act, 2016, the Governor, Himachal Pradesh is

pleased to exempt the following categories from 4% reservation in promotion to disabled person in the Jal Shakti Vibhag of Himachal Pradesh:—

1.	Naib Tehsildar
2.	Ziladar
3.	Kanungo
4.	Painter
5.	Pump Operator
6.	Mason
7.	Mechanic-cum-Fitter
8.	Work Inspector
9.	Water Work Clerk
10.	Complaint Clerk

Further in exercise of the powers vested in him under section 34 of the Right of Persons with Disabilities Act, 2016, the Governor, Himachal Pradesh is pleased to identify the following categories in Jal Shakti Vibhag for 4% reservation in promotion to disabled persons :—

1.	Assistant Engineer (Civil)	Sitting, Standing, Walking, Bending, Jumping, Climbing, Manipulation with Fingers, Reading & Writing, Seeing, Communication	(a) Deaf, Hard of Hearing (b) One Arm, One Leg, Leprosy Cured, Dwarfism, Acid Attack Victims (c) Specific Learning Disability, Mental Illness (d) Multiple Disabilities involving (a) to (c) above.
2.	Assistant Engineer(Mech.)	Sitting, Standing, Bending, Kneeling & Crouching, Manipulation with Fingers, Seeing, Hearing, Communication	(a) Deaf, Hard of Hearing (b) One Arm, One Leg, Cerebral Palsy, Dwarfism, Acid Attack Victims (c) Specific Learning Disability, Mental Illness (d) Multiple Disabilities involving (a) to (c) above.
3.	Assistant Engineer (Elect.)	Sitting, Standing, Walking, Bending, Lifting, Kneeling & Crouching, Pulling & Pushing, Manipulation with Fingers, Reading & Writing, Seeing, Communication	(a) Deaf, Hard of Hearing (b) One Leg, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims (c) Autism Spectrum Disorder (Mild), Specific Learning Disability, Mental Illness (d) Multiple Disabilities involving (a) to (c) above.

4.	Senior Hydro-geologist	Sitting, Standing, Bending, Manipulation with Fingers, Reading & Writing, Seeing, Communication	<p>(a) Low Vision</p> <p>(b) Deaf, Hard of Hearing</p> <p>(c) One Arm, One Leg, Leprosy Cured, Dwarfism, Acid Attack Victims.</p> <p>(d) Autism Spectrum Disorder (Mild), Specific Learning Disability, Mental Illness</p> <p>(e) Multiple Disabilities involving (a) to (d) above.</p>
5.	Junior Hydro-geologist	Sitting, Standing, Bending, Manipulation with Fingers, Reading & Writing, Seeing, Communication	<p>(a) Low Vision</p> <p>(b) Deaf, Hard of Hearing</p> <p>(c) One Arm, One Leg, Leprosy Cured, Dwarfism, Acid Attack Victims.</p> <p>(d) Autism Spectrum Disorder (Mild), Specific Learning Disability, Mental Illness</p> <p>(e) Multiple Disabilities involving (a) to (d) above.</p>
6.	Deputy Director (Legal)	Sitting, Standing, Reading & Writing, Hearing, Communication, Manipulation with Fingers	<p>(a) Blind, Low Vision</p> <p>(b) Hard of Hearing</p> <p>(c) One Leg, One Arm, Both Arms, Both legs, One Arm & One Leg, Both Leg & One Arm, Both Legs Arms, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims.</p> <p>(d) Specific Learning Disability.</p> <p>(e) Multiple Disabilities involving (a) to (d) above.</p>
7.	Superintendent Gr-I	Sitting, Standing, Walking, Reading & Writing, Seeing, Hearing, Communication Manipulation with Fingers.	<p>(a) Blind, Low Vision</p> <p>(b) Deaf, Hard of Hearing</p> <p>(c) One Arm, Both Arms, One Leg, Both Legs, One Arm and One Leg, Both legs & One Arm, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims.</p> <p>(d) Specific Learning Disability, Mental Illness.</p> <p>(e) Multiple Disabilities involving (a) to (d) above.</p>

8.	Planning Officer	Sitting, Standing, Walking, Manipulation with Fingers, Reading & Writing, Seeing, Hearing, Communication	(a) Deaf, Hard of Hearing (b) One Arm, One Leg, One Arm & One Leg, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims. (c) Specific Learning Disability, Mental Illness (d) Multiple Disabilities involving (a) to (c) above.
9.	Private Secretary	Sitting, Standing, Walking, Bending, Reading & Writing, Seeing, Hearing, Communication	(a) Blind, Low Vision (b) Deaf, Hard of Hearing (c) One Arm, One Leg, Both Legs, One Arm & One Leg, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims (d) Autism Spectrum Disorder, Specific Learning Disability, Mental Illness (e) Multiple Disabilities involving (a) to (d) above.
10.	Superintendent Gr-II	Sitting, Standing, Walking, Reading & Writing, Seeing, Hearing, Communication, Manipulation with Fingers.	(a) Blind, Low Vision (b) Deaf, Hard of Hearing (c) One Arm, Both Arms, One Leg, Both Legs, One Arm and One Leg, Both legs & One Arm, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims. (d) Specific Learning Disability, Mental Illness. (e) Multiple Disabilities involving (a) to (d) above.
11.	Law Officer	Sitting, Standing, Reading & Writing, Hearing, Communication, Manipulation with Fingers	(a) Blind, Low Vision (b) Hard of Hearing (c) One Leg, One Arm, Both Arms, Both legs, One Arm & One Leg, Both Leg & One Arm, Both Legs Arms, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims. (d) Specific Learning Disability.

			(e) Multiple Disabilities involving (a) to (d) above.
12.	Circle Head Draughtsman	Sitting, Standing, Walking, Bending, Lifting, Kneeling & Crouching, Manipulation with Fingers, Reading & Writing, Seeing, Hearing, Communication	(a) Deaf, Hard of Hearing (b) One Arm, One Leg, Both Legs, One Arm & One Leg, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims (c) Autism Spectrum Disorder (Mild), Specific Learning Disability, Mental Illness (d) Multiple Disabilities involving (a) to (c) above.
13.	Junior Engineer (Civil)	Sitting, Standing, Walking, Bending, Manipulation with Fingers, Reading & Writing, Seeing, Hearing, Communication	(a) Low Vision (b) Deaf, Hard of Hearing (c) One Arm, Both Arms, One Leg, Both Legs, Dwarfism, Acid Attack Victims (d) Specific Learning Disability, Mental Illness (e) Multiple Disabilities involving (a) to (d) above.
14.	Senior Assistant	Sitting, Standing, Walking, Bending, Reading & Writing, Seeing, Hearing, Communication, Manipulation with Fingers,	(a) Blind, Low Vision (b) Deaf, Hard of Hearing (c) One Arm, Both Arms, One Leg, Both Legs, One Arm and One Leg, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims, Muscular Dystrophy (d) Autism Spectrum Disorder, Specific Learning Disability, Mental Illness. (e) Multiple Disabilities involving (a) to (d) above
15.	Personal Assistant	Sitting, Standing, Walking, Bending, Reading & Writing, Seeing, Hearing, Communication	(a) Blind, Low Vision (b) Deaf, Hard of Hearing (c) One Arm, One Leg, Both Legs, One Arm & One Leg, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims (d) Autism Spectrum Disorder,

			Specific Learning Disability, Mental Illness (e) Multiple Disabilities involving (a) to (d) above.
16.	Senior Scale Stenographer	Sitting, Standing, Walking, Bending, Reading & Writing, Seeing, Hearing, Communication	(a) Blind, Low Vision (b) Deaf, Hard Of Hearing (c) One Arm, One Leg, Both Legs, One Arm & One Leg, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims (d) Autism Spectrum Disorder, Specific Learning Disability, Mental Illness (e) Multiple Disabilities involving (a) to (d) above.
17.	Divisional Head Draughtsman	Sitting, Standing, Walking, Bending, Lifting, Kneeling & Crouching, Manipulation with Fingers, Reading & Writing, Seeing, Hearing, Communication	(a) Deaf, Hard of Hearing (b) One Arm, One Leg, Both Legs, One Arm & One Leg, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims (c) Autism Spectrum Disorder (Mild), Specific Learning Disability, Mental Illness (d) Multiple Disabilities involving (a) to (c) above.
18.	Draughtsman	Sitting, Standing, Walking, Bending, Lifting, Kneeling & Crouching, Manipulation with Fingers, Reading & Writing, Seeing, Hearing, Communication	(a) Deaf, Hard of Hearing (b) One Arm, One Leg, Both Legs, One Arm & One Leg, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims (c) Autism Spectrum Disorder (Mild), Specific Learning Disability, Mental Illness (d) Multiple Disabilities involving (a) to (c) above.
19.	Restorer	Sitting, Bending, Manipulation with Fingers, Reading & Writing, Seeing	(a) Blind, Low Vision (b) Deaf, Hard of Hearing (c) One Arm, Both Arms, One Leg, One Arm & One Leg, Leprosy Cured, Dwarfism, Acid Attack Victims.

			<p>(d) Autism Spectrum Disorder (Mild), Specific Learning Disability, Mental Illness.</p> <p>(e) Multiple Disabilities involving (a) to (d) above.</p>
20.	Foreman	Standing, Bending, Reading & Writing, Seeing, Hearing, Communication	<p>(a) Deaf, Hard of Hearing</p> <p>(b) One Arm, One Leg, One Arm and One Leg, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims</p> <p>(c) Specific Learning Disability, Mental Illness.</p> <p>(d) Multiple Disabilities involving (a) to (c) above</p>
21.	Assistant Chemist	Sitting, Seeing, Reading & Writing, Standing, Walking, Bending, Communication, Manipulation with Fingers	<p>(a) Low Vision</p> <p>(b) Deaf, Hard of Hearing</p> <p>(c) One Arm, Both Arms, One Leg, One Arm & One Leg, Dwarfism, Acid Attack Victims</p> <p>(d) Specific Learning Disability, Mental Illness</p> <p>(e) Multiple Disabilities involving (a) to (d) above.</p>
22.	Peon	Sitting, Standing, Walking, Lifting, Kneeling & Crouching, Pulling & Pushing, Manipulation with Fingers, Reading & Writing, Seeing, Communication	<p>(a) Blind, Low Vision</p> <p>(b) Deaf, Hard of Hearing</p> <p>(c) One Arm, One Leg, One Arm & One Leg, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims</p> <p>(d) Autism Spectrum Disorder (Mild, Moderate), Intellectual Disability, Specific Learning Disability, Mental Illness</p> <p>(e) Multiple Disabilities involving (a) to (d) above.</p>
23.	Jamadar	Sitting, Standing Walking, Lifting, Kneeling & Crouching, Pulling & Pushing, Manipulation with Fingers, Reading & Writing, Seeing, Communication	<p>(a) Blind, Low Vision</p> <p>(b) Deaf, Hard of Hearing</p> <p>(c) One Arm, One Leg, One Arm & One Leg, Cerebral Palsy, Leprosy Cured,</p>

			<p>Dwarfism, Acid Attack Victims</p> <p>(d) Autism Spectrum Disorder (Mild, Moderate), Intellectual Disability, Specific Learning Disability, Mental Illness</p> <p>(e) Multiple Disabilities involving (a) to (d) above.</p>
24.	Daftri	Sitting, Standing, Walking, Bending, Reading & Writing, Seeing, Hearing, Communication, Manipulation with Fingers	<p>(a) Blind, Low Vision</p> <p>(b) Deaf, Hard of Hearing</p> <p>(c) One Arm, Both Arms, One Leg, Both Legs, One Arm & One Leg, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims, Muscular Dystrophy.</p> <p>(d) Autism Spectrum Disorder (Mild, Moderate), Intellectual Disability, Specific Learning Disability, Mental Illness.</p> <p>(e) Multiple Disabilities involving (a) to (d) above.</p>
25.	G.M. Operator	Sitting, Standing, Walking, Bending, Reading & Writing, Seeing, Hearing, Communication	<p>(a) Blind, Low Vision</p> <p>(b) Deaf, Hard of Hearing</p> <p>(c) One Arm, One Leg, One Arm & One Leg, Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victims.</p> <p>(d) Autism Spectrum Disorder (Mild, Moderate), Intellectual Disability, Specific Learning Disability, Mental Illness.</p> <p>(e) Multiple Disabilities involving (a) to (d) above.</p>

By order,
DR. ABHISHEK JAIN, IAS,
Secretary (Jal Shakti).

**In the Court of Swati Dogra, HPAS Marriage Officer-cum-Sub-Divisional Magistrate, Barsar,
District Hamirpur (H.P.)**

In the matter of :

1. Sh. Amit Kumar s/o Sh. Ranjeet Singh, r/o Village Karnehra, P.O. Phagoti, Tehsil Dhatwal at Bijhari, District Hamirpur (H.P.).

2. Ms. Jyoti Kumari d/o Sh. Raj Kumar presently wd/o Ravi Kumar, r/o Village Karnehra, P.O. Phagoti, Tehsil Dhatwal at Bijhari, District Hamirpur (H.P.) .. *Applicants.*

Versus

General Public

Subject.— *Notice for Registration of Marriage*

Sh. Amit Kumar and Mrs. Jyoti Kumari have filed an application u/s 15 & 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned, stating therein that they have solemnized their marriage on 05-03-2026. Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 18-04-2026. In case no objection is received by 18-04-2026, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 17-03-2026.

Seal.

Sd/-
*Marriage Officer-cum-SDM,
Sub-Division Barsar (H.P.).*

**In the Court of Swati Dogra, HPAS Marriage Officer-cum-Sub-Divisional Magistrate, Barsar,
District Hamirpur (H.P.)**

In the matter of :

1. Sh. Vishal Sharma s/o Sh. Rajinder Kumar Sharma, r/o Village & P.O. Pairwin, Tehsil Dhatwal at Bijhari, District Hamirpur (H.P.).

2. Ms. Renu Sharma d/o Sh. Piar Chand, r/o Village Suglani, P.O. Dhangota, Tehsil Dhatwal at Bijhari, District Hamirpur (H.P.) .. *Applicants.*

Versus

General Public

Subject.— *Notice for Registration of Marriage.*

Sh. Vishal Sharma and Mrs. Renu Sharma have filed an application u/s 15 & 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned, stating therein that they have solemnized their marriage on 15-03-2026. Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 20-04-2026. In case no objection is received by 20-04-2026, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 20-03-2026.

Seal.

Sd/-
Marriage Officer-cum-SDM,
Sub-Division Barsar (H.P.).

**In the Court of Swati Dogra, HPAS Marriage Officer-cum-Sub-Divisional Magistrate, Barsar,
District Hamirpur (H.P.)**

In the matter of :

1. Sh. Dilbag Singh s/o Sh. Ranjit Singh, r/o Village & P.O. Bhakreri, Tehsil Barsar, District Hamirpur (H.P.).

2. Ms. Shivani d/o Sh. Mahant Puneet, r/o Giri # D-2770, Street Number-1, Adarsh Nagar Fazilka, Punjab (PB)-152 123 .. Applicants.

Versus

General Public

Subject.— *Notice for Registration of Marriage.*

Sh. Dilbag Singh and Mrs. Shivani have filed an application u/s 15 & 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned, stating therein that they have solemnized their marriage on 09-03-2026. Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 20-04-2026. In case no objection is received by 20-04-2026, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 20-03-2026.

Seal.

Sd/-
Marriage Officer-cum-SDM,
Sub-Division Barsar (H.P.).

**In the Court of Swati Dogra, HPAS Marriage Officer-cum-Sub-Divisional Magistrate, Barsar,
District Hamirpur (H.P.)**

In the matter of :

1. Sh. Ram Dass s/o Sh. Roshan Lal, r/o Village Matriana, P.O. Kulehra, Tehsil Barsar, District Hamirpur (H.P.).

2. Ms. Saloni d/o Sh. Vipin Kumar at Present c/o Sh. Late Santosh Kumar, r/o Village Morsu Jhiran, P.O. Didwin Tikker, Tehsil Barsar, District Hamirpur (H.P.) .. Applicants.

Versus

General Public

Subject.— *Notice for Registration of Marriage.*

Sh. Ram Dass and Mrs. Saloni have filed an application u/s 15 & 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned, stating therein that they have solemnized their marriage on 09-03-2026. Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 20-04-2026. In case no objection is received by 20-04-2026, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 20-03-2026.

Seal.

Sd/-
Marriage Officer-cum-SDM,
Sub-Division Barsar (H.P.).

**In the Court of Swati Dogra, HPAS Marriage Officer-cum-Sub-Divisional Magistrate, Barsar,
District Hamirpur (H.P.)**

In the matter of :

1. Sh. Karan Jeet s/o Sh. Suresh Kumar, r/o Village & P.O. Badehar, Tehsil Bhoranj, District Hamirpur (H.P.).

2. Ms. Ritika Sharma d/o Sh. Sanjay Kumar, r/o Village Karyali, P.O. Chamboh, Tehsil Bhoranj, District Hamirpur (H.P.) .. Applicants.

Versus

General Public

Subject.— *Notice for Registration of Marriage.*

Sh. Karan Jeet and Mrs. Ritika Sharma have filed an application u/s 15 & 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned, stating therein that they have solemnized their marriage on 16-03-2026. Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 20-04-2026. In case no objection is received by 20-04-2026, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 20-03-2026.

Seal.

Sd/-
Marriage Officer-cum-SDM,
Sub-Division Barsar (H.P.).

**In the Court of Swati Dogra, HPAS Marriage Officer-cum-Sub-Divisional Magistrate, Barsar,
District Hamirpur (H.P.)**

In the matter of :

1. Sh. Deepak s/o Sh. Suresh Kumar, r/o Village & P.O. Barsar, Tehsil Barsar, District Hamirpur (H.P.).
2. Ms. Jyoti d/o Late Sh. Narender, r/o Village & P.O. Churag, Tehsil Karsog, District Mandi (H.P.)
.. Applicants.

Versus

General Public

Subject.— *Notice for Registration of Marriage.*

Sh. Deepak and Mrs. Jyoti have filed an application u/s 15 & 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned, stating therein that they have solemnized their marriage on 13-03-2026. Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 22-04-2026. In case no objection is received by 22-04-2026, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 20-03-2026.

Seal.

Sd/-
Marriage Officer-cum-SDM,
Sub-Division Barsar (H.P.).

**In the Court of Swati Dogra, HPAS Marriage Officer-cum-Sub-Divisional Magistrate, Barsar,
District Hamirpur (H.P.)**

In the matter of :

1. Sh. Udham Singh s/o Sh. Pritam Singh, r/o Village Sadoh, P.O. Batarli Upperli, Tehsil Barsar, District Hamirpur (H.P.).
2. Ms. Kalpana d/o Sh. Suni Ram, r/o Village Thach, P.O. Nigulsari, Tehsil Nichar, District Kinnaur (H.P.) .. Applicants.

Versus

General Public

Subject.— *Notice for Registration of Marriage.*

Sh. Udham Singh and Mrs. Kalpana have filed an application u/s 15 & 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned, stating therein that they have solemnized their marriage on 10-03-2026. Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 20-04-2026. In case no objection is received by 20-04-2026, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 20-03-2026.

Seal.

Sd/-
Marriage Officer-cum-SDM,
Sub-Division Barsar (H.P.).

ब अदालत कार्यकारी दण्डाधिकारी एवं नायब तहसीलदार, नादौन, तहसील नादौन,
जिला हमीरपुर (हि0प्र0)

श्रीमती जमना देवी पुत्री कांशी राम, महाल रैल, मौजा वलडूहक, तहसील नादौन, जिला हमीरपुर (हि0प्र0)।

बनाम

आम जनता

विषय.—प्रार्थना—पत्र जेर धारा 13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969.

श्रीमती जमना देवी पुत्री कांशी राम, महाल रैल, मौजा वलडूहक, तहसील नादौन, जिला हमीरपुर (हि0प्र0) का आवेदन—पत्र समस्त रिकॉर्ड व शपथ पत्र सहित इस कार्यालय में प्राप्त हुआ है। श्रीमती जमना देवी पुत्री कांशी राम अपनी जन्म तिथि 01-04-1964 को ग्राम पंचायत रैल के रिकॉर्ड में दर्ज नहीं करवा सकी तथा अब वह अपनी उक्त जन्म तिथि 01-04-1964 को सम्बन्धित ग्राम पंचायत रैल में दर्ज करवाना चाहती है।

अतः इस सरकारी इशतहार गजट द्वारा आम जनता को सूचित किया जाता है कि उपरोक्त श्रीमती जमना देवी पुत्री कांशी राम की जन्म तिथि 01-04-1964 को ग्राम पंचायत रैल के रिकॉर्ड में दर्ज करने बारे कोई आपत्ति हो तो वह असालतन या वकालतन दिनांक 29-04-2026 को तहसील कार्यालय नादौन, जिला हमीरपुर में प्रातः 10.00 बजे उपस्थित होकर अपना उजर पेश कर सकता है। आम जनता की ओर से कोई भी उजर या एतराज न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जायेगी एवं श्रीमती जमना देवी पुत्री कांशी राम की जन्म तिथि 01-04-1964 को ग्राम पंचायत रैल में दर्ज करने के आदेश नियमानुसार पारित कर दिए जाएंगे।

यह इशतहार मोहर अदालत व मेरे हस्ताक्षर से आज दिनांक 28-03-2026 को जारी हुआ।

मोहर।

हस्ताक्षरित /—
कार्यकारी दण्डाधिकारी,
तहसील नादौन, जिला हमीरपुर (हि0प्र0)।

ब अदालत कार्यकारी दण्डाधिकारी एवं नायब तहसीलदार, नादौन, तहसील नादौन,
जिला हमीरपुर (हि0प्र0)

श्रीमती संतोष कुमारी पुत्री जोहन्डू राम, महाल दरभ्याल, मौजा भुम्पल, तहसील नादौन, जिला हमीरपुर (हि0प्र0)।

बनाम

आम जनता

विषय.—प्रार्थना-पत्र जेर धारा 13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969.

श्रीमती संतोष कुमारी पुत्री जोहन्डू राम, महाल दरभ्याल, मौजा भुम्पल, तहसील नादौन, जिला हमीरपुर (हि0प्र0) का आवेदन-पत्र समस्त रिकॉर्ड व शपथ-पत्र सहित इस कार्यालय में प्राप्त हुआ है। श्रीमती संतोष कुमारी पुत्री जोहन्डू राम अपनी जन्म तिथि 15-04-1966 को ग्राम पंचायत सुधियाल के रिकॉर्ड में दर्ज नहीं करवा सकी तथा अब वह अपनी उक्त जन्म तिथि 15-04-1966 को सम्बन्धित ग्राम पंचायत सुधियाल में दर्ज करवाना चाहती है।

अतः इस सरकारी इशतहार गजट द्वारा आम जनता को सूचित किया जाता है कि उपरोक्त श्रीमती संतोष कुमारी पुत्री जोहन्डू राम की जन्म तिथि 15-04-1966 को ग्राम पंचायत सुधियाल के रिकॉर्ड में दर्ज करने बारे कोई आपत्ति हो तो वह असालतन या वकालतन दिनांक 29-04-2026 को तहसील कार्यालय नादौन, जिला हमीरपुर को प्रातः 10.00 बजे उपस्थित होकर अपना उजर पेश कर सकता है। आम जनता की ओर से कोई भी उजर या एतराज न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जायेगी एवं श्रीमती संतोष कुमारी पुत्री जोहन्डू राम की जन्म तिथि 15-04-1966 को ग्राम पंचायत सुधियाल में दर्ज करने के आदेश नियमानुसार पारित कर दिए जाएंगे।

यह इशतहार मोहर अदालत व मेरे हस्ताक्षर से आज दिनांक 28-03-2026 को जारी हुआ।

मोहर।

हस्ताक्षरित /—
कार्यकारी दण्डाधिकारी,
तहसील नादौन, जिला हमीरपुर (हि0प्र0)।

समक्ष नायब तहसीलदार नादौन, तहसील नादौन, जिला हमीरपुर (हि0प्र0)

श्री हरभज राम पुत्र फांदी राम, महाल साई, मौजा जलाडी, तहसील नादौन, जिला हमीरपुर (हि0प्र0)।

बनाम

आम जनता

श्री हरभज राम पुत्र फांदी राम, महाल साई, मौजा जलाडी, तहसील नादौन, जिला हमीरपुर (हि0प्र0) ने दिनांक 27-03-2026 को इस कार्यालय में एक प्रार्थना-पत्र प्रस्तुत किया है। जिसमें प्रार्थी ने अनुरोध किया है कि प्रार्थी का नाम कागजात माल, महाल साई, मौजा जलाडी, तहसील नादौन, जिला हमीरपुर में हरभजन पुत्र फांदी दर्ज है परन्तु अन्य जगह जैसा कि आधार कार्ड, परिवार नकल आदि में प्रार्थी का नाम हरभज राम पुत्र फांदी दर्ज है। प्रार्थी का कहना है कि यह दोनों नाम उसके हैं। प्रार्थी अपना नाम अब दुरुस्त करवाकर कागजात माल महाल साई, मौजा जलाडी, तहसील नादौन, जिला हमीरपुर में प्रार्थी अपना नाम हरभज राम पुत्र फांदी राम दर्ज करवाना चाहता है।

अतः इस सरकारी गजट द्वारा आम जनता को सूचित किया जाता है कि किसी व्यक्ति को उपरोक्त प्रार्थी के नाम को दुरुस्त करवाने में कोई उजर एवं एतराज हो तो वह असालतन या वकालतन तारीख 29-04-2026 को सुबह 10.00 बजे मुकाम तहसील कार्यालय नादौन में हाजिर अदालत होकर अपना उजर पेश कर सकता है। तारीख पेशी के बाद किसी किस्म का एतराज काबिले समायत न होगा तथा प्रार्थी के प्रार्थना-पत्र के नाम दुरुस्ती बारे आवश्यक आदेश पारित कर दिए जाएंगे।

यह इशतहार मोहर अदालत व मेरे हस्ताक्षर से आज दिनांक 28-03-2026 को जारी हुआ।

मोहर।

हस्ताक्षरित /—
नायब तहसीलदार,
तहसील नादौन, जिला हमीरपुर (हि0प्र0)।

समक्ष नायब तहसीलदार, तहसील नादौन, जिला हमीरपुर (हि0प्र0)

श्री गोविन्द वर्मा पुत्र राजीव कुमार, महाल धमांदर, मौजा सपड़ोह, तहसील नादौन, जिला हमीरपुर (हि0प्र0)।

बनाम

आम जनता

श्री गोविन्द वर्मा पुत्र राजीव कुमार, महाल धमांदर, मौजा सपड़ोह, तहसील नादौन, जिला हमीरपुर (हि0प्र0) ने दिनांक 27-03-2026 को इस कार्यालय में एक प्रार्थना-पत्र प्रस्तुत किया है जिसमें प्रार्थी ने अनुरोध किया है कि प्रार्थी का नाम कागजात माल, महाल धमांदर, मौजा सपड़ोह, तहसील नादौन, जिला हमीरपुर में गोविन्द पुत्र राजीव कुमार दर्ज है परन्तु अन्य जगह जैसा कि आधार कार्ड, परिवार नकल आदि में प्रार्थी का नाम गोविन्द वर्मा पुत्र राजीव कुमार दर्ज है। प्रार्थी का कहना है कि यह दोनों नाम उसके हैं। प्रार्थी अपना नाम अब दुरुस्त करवाकर कागजात माल महाल धमांदर, मौजा सपड़ोह, तहसील नादौन, जिला हमीरपुर में प्रार्थी अपना नाम गोविन्द वर्मा पुत्र राजीव कुमार दर्ज करवाना चाहता है।

अतः इस सरकारी गजट द्वारा आम जनता को सूचित किया जाता है कि किसी व्यक्ति को उपरोक्त प्रार्थी के नाम को दुरुस्त करवाने में कोई उजर एवं एतराज हो तो वह असालतन या वकालतन तारीख

28-04-2026 को सुबह 10.00 बजे मुकाम तहसील कार्यालय नादौन में हाजिर अदालत होकर अपना उजर पेश कर सकता है। तारीख पेशी के बाद किसी किस्म का एतराज काबिले समायत न होगा तथा प्रार्थी के प्रार्थना-पत्र के नाम दुरुस्ती बारे आवश्यक आदेश पारित कर दिए जाएंगे।

यह इशतहार मोहर अदालत व मेरे हस्ताक्षर से आज दिनांक 28-03-2026 को जारी हुआ।

मोहर।

हस्ताक्षरित /—
नायब तहसीलदार,
तहसील नादौन, जिला हमीरपुर (हि0प्र0)।

समक्ष नायब तहसीलदार, तहसील नादौन, जिला हमीरपुर (हि0प्र0)

श्री सुरजीत सिंह पुत्र जय किशन, महाल रक्कड़, मौजा वलडूहक, तहसील नादौन, जिला हमीरपुर (हि0प्र0)।

बनाम

आम जनता

श्री सुरजीत सिंह पुत्र जय किशन, महाल रक्कड़, मौजा वलडूहक, तहसील नादौन, जिला हमीरपुर (हि0प्र0) ने दिनांक 28-03-2026 को इस कार्यालय में एक प्रार्थना-पत्र प्रस्तुत किया है जिसमें प्रार्थी ने अनुरोध किया है कि प्रार्थी का नाम कागजात माल, महाल रक्कड़, मौजा वलडूहक, तहसील नादौन, जिला हमीरपुर में सुरजीत कुमार पुत्र जय किशन दर्ज है परन्तु अन्य जगह जैसा कि आधार कार्ड, परिवार नकल आदि में प्रार्थी का नाम सुरजीत सिंह पुत्र जय किशन दर्ज है। प्रार्थी का कहना है कि यह दोनों नाम उसके हैं। प्रार्थी अपना नाम अब दुरुस्त करवाकर कागजात माल महाल रक्कड़, मौजा वलडूहक, तहसील नादौन, जिला हमीरपुर में प्रार्थी अपना नाम सुरजीत सिंह पुत्र जय किशन दर्ज करवाना चाहता है।

अतः इस सरकारी गजट द्वारा आम जनता को सूचित किया जाता है कि किसी व्यक्ति को उपरोक्त प्रार्थी के नाम को दुरुस्त करवाने में कोई उजर एवं एतराज हो तो वह असालतन या वकालतन तारीख 29-04-2026 को सुबह 10.00 बजे मुकाम तहसील कार्यालय नादौन में हाजिर अदालत होकर अपना उजर पेश कर सकता है। तारीख पेशी के बाद किसी किस्म का एतराज काबिले समायत न होगा तथा प्रार्थी के प्रार्थना-पत्र के नाम दुरुस्ती बारे आवश्यक आदेश पारित कर दिए जाएंगे।

यह इशतहार मोहर अदालत व मेरे हस्ताक्षर से आज दिनांक 28-03-2026 को जारी हुआ।

मोहर।

हस्ताक्षरित /—
नायब तहसीलदार,
तहसील नादौन, जिला हमीरपुर (हि0प्र0)।

समक्ष नायब तहसीलदार, तहसील जिला हमीरपुर (हि0प्र0)

श्री हंस राज पुत्र किरपा राम, महाल रिट, मौजा जलाडी, तहसील नादौन, जिला हमीरपुर (हि0प्र0)।

बनाम

आम जनता

श्री हंस राज पुत्र किरपा राम, महाल रिट, मौजा जलाडी, तहसील नादौन, जिला हमीरपुर (हि0प्र0) में दिनांक 30-03-2026 को इस कार्यालय में एक प्रार्थना-पत्र प्रस्तुत किया है जिसमें प्रार्थी ने अनुरोध किया है कि प्रार्थी के पिता का नाम कागजात माल, महाल रिट, मौजा जलाडी, तहसील नादौन, जिला हमीरपुर में हंस राज पुत्र किरलू दर्ज है परन्तु अन्य जगह जैसा कि आधार कार्ड, परिवार नकल आदि में प्रार्थी के पिता का नाम हंस राज पुत्र किरपा राम दर्ज है। प्रार्थी का कहना है कि यह दोनों नाम उसके हैं। प्रार्थी अपने पिता का नाम अब दुरुस्त करवाकर कागजात माल महाल रिट, मौजा जलाडी, तहसील नादौन, जिला हमीरपुर में प्रार्थी अपने पिता का नाम हंस राज पुत्र किरपा राम दर्ज करवाना चाहता है।

अतः इस सरकारी गजट द्वारा आम जनता को सूचित किया जाता है कि किसी व्यक्ति को उपरोक्त प्रार्थी के पिता के नाम को दुरुस्त करवाने में कोई उजर एवं एतराज हो तो वह असालतन या वकालतन तारीख 30-04-2026 को सुबह 10.00 बजे मुकाम तहसील कार्यालय नादौन में हाजिर अदालत होकर अपना उजर पेश कर सकता है। तारीख पेशी के बाद किसी किस्म का एतराज काबिले समायत न होगा तथा प्रार्थी के प्रार्थना-पत्र के नाम दुरुस्ती बारे आवश्यक आदेश पारित कर दिए जाएंगे।

यह इशतहार मोहर अदालत व मेरे हस्ताक्षर से आज दिनांक 30-03-2026 को जारी हुआ।

मोहर।

हस्ताक्षरित /—
नायब तहसीलदार,
तहसील नादौन, जिला हमीरपुर (हि0प्र0)।

**In The Court of Sh. Sanjeet Singh, HPAS, Marriage Officer-cum-Sub Divisional Magistrate,
Hamirpur (H.P.)**

In the matter of:

1. Arun Kumar s/o Sh. Tilak Raj, r/o Vill. Chhatrial, P.O. Tauni Devi, Tehsil Bamsan at Tauni Devi, District Hamirpur (H.P.).

2. Varsha Jaswal d/o Sh. Narender Singh, r/o V.P.O. Baloh, Sub-Tehsil Lambloh, District Hamirpur (H.P.) .. *Applicants*

Versus

General Public

Subject:— Notice for Registration of Marriage.

Sh. Arun Kumar and Smt. Varsha Jaswal have filed an application U/S 5 of Special Marriage Act, 1954 alongwith supporting affidavits and documents before the Court of undersigned in which they have stated that they intend to solemnize their marriage within next three calendar months. Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing, before this court on or before 22-04-2026. In case no objection is received by 22-04-2026, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 19-03-2026.

Seal.

Sd/-
*Marriage Officer-cum-SDM,
Hamirpur (H.P.).*

ब अदालत तहसीलदार एवं कार्यकारी दंडाधिकारी, सुजानपुर,
जिला हमीरपुर (हि0प्र0)

केस नम्बर—03 / 2026

आगामी तारीख पेशी : 27—04—2026

दायर तिथि : 04—04—2026

किस्म मुक्कदमा : इंद्राज जन्म तिथि

श्रीमती साहनी देवी पुत्री पुना राम, निवासी महाल जंद्राल, डाकघर रंगड, तहसील सुजानपुर, जिला हमीरपुर (हि0प्र0) प्रार्थिया

बनाम

आम जनता

प्रत्यार्थी।

विषय.—प्रार्थना—पत्र जेर धारा 13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969 श्रीमती साहनी देवी पुत्री पुना राम, निवासी महाल जंद्राल, डाकघर रंगड, तहसील सुजानपुर, जिला हमीरपुर (हि0प्र0) के सम्बन्ध में इश्तहार/सूचना/मुश्री मुनादी आदि।

श्रीमती साहनी देवी पुत्री पुना राम, निवासी महाल जंद्राल, डाकघर रंगड, तहसील सुजानपुर, जिला हमीरपुर (हि0प्र0) द्वारा आवेदन पत्र शपथ पत्र व अन्य सम्बंधित दस्तावेजों/रिकॉर्ड सहित इस कार्यालय में प्राप्त हुआ है जिसमें उल्लेख है कि श्रीमती साहनी देवी पुत्री पुना राम, निवासी महाल जंद्राल, डाकघर रंगड, तहसील सुजानपुर, जिला हमीरपुर (हि0प्र0) का जन्म दिनांक 18—04—1971 को हुआ है, जो कि अज्ञानतावश सम्बंधित ग्राम पंचायत रंगड के जन्म व मृत्यु रजिस्टर में आज दिन तक दर्ज नहीं हुआ है। अतः प्रार्थिया अपनी जन्म तिथि की घटना का पंजीकरण ग्राम पंचायत रंगड के रिकार्ड में दर्ज करवाना चाहती है।

अतः इस इश्तहार/मुश्री मुनादी द्वारा आम जनता को सूचित किया जाता है कि यदि किसी व्यक्ति को उक्त प्रार्थिया श्रीमती साहनी देवी पुत्री पुना राम, निवासी महाल जंद्राल, डाकघर रंगड, तहसील सुजानपुर, जिला हमीरपुर (हि0प्र0) की जन्म तिथि 18—04—1971 की घटना का पंजीकरण ग्राम पंचायत रंगड के रिकार्ड में दर्ज करवाने बारे कोई आपत्ति हो तो वह असालतन या वकालतन दिनांक 27—04—2026 को इस अदालत में प्रातः 11:00 बजे उपस्थित होकर अपना उजर पेश कर सकता है। हाजिर न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जाएगी व उक्त जन्म तिथि 18—04—1971 की घटना का पंजीकरण ग्राम पंचायत रंगड के रिकार्ड में दर्ज करवाने बारे आदेश पारित कर दिए जाएंगे तथा बाद में किसी भी प्रकार का कोई उजर मान्य नहीं होगा।

आज दिनांक 04—04—2026 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित /—
तहसीलदार एवं कार्यकारी दण्डाधिकारी,
सुजानपुर, जिला हमीरपुर (हि0प्र0)।

**In The Court of Vikas Sukla, HAS, Marriage Officer-cum-Sub Divisional Magistrate,
Sujanpur, Distt. Hamirpur (H.P.)**

In the matter of:

1. Sumit Kumar aged 31 years s/o Sh. Kamal Dev, r/o V.P.O. Jol Lambri, Tehsil Sujanpur, District Hamirpur (H.P.).

2. Charu Rana aged 31 years d/o Sh. Ajit Singh, r/o D-50 Nehru Garden, Khora Colony, I.E. Sahibabad, Ghaziabad U.P. . . Applicants.

Versus

The General Public

. . Respondent.

Subject:— Notice of the Intended Marriage.

Sumit Kumar aged 31 years s/o Sh. Kamal Dev, r/o V.P.O. Jol Lambri, Tehsil Sujanpur, District Hamirpur (H.P.) & Charu Rana aged 31 years d/o Sh. Ajit Singh, r/o D-50 Nehru Garden, Khora Colony, I.E. Sahibabad, Ghaziabad (U.P.) have filed an application in the court of undersigned under Section 5 of Special Marriage Act, 1954 in which they stated that they intend to solemnize their marriage within three months of calendar. Therefore, the general public is hereby informed through this notice that any person who has any objections regarding this marriage can file the objection personally or in writing before this court on or before 28-04-2026. The objections received after 28-04-2026 will not be entertained and marriage will be registered accordingly.

Issued today on -04-2026 under my hand and seal of the court.

Seal.

Sd/-
(VIKAS SUKLA, HAS),
Marriage Officer-cum- SDM,
Sujanpur, Distt. Hamirpur (H.P.).

**In The Court of Vikas Sukla, HAS, Marriage Officer-cum-Sub Divisional Magistrate,
Sujanpur, Distt. Hamirpur (H.P.)**

In the matter of:

1. Rajesh Kumar aged 26 years s/o Rulia Ram, r/o V.P.O. Tihra, Tehsil Sujanpur, Distt. Hamirpur (H.P.).
2. Sakshi Walia aged 23 years d/o Ravinder Walia, r/o Village Arla Khas, P.O. Arla Khas, Tehsil Palampur, Distt. Kangra (H.P.) .. Applicants.

Versus

General Public

Subject:— Application for Registration of Marriage under Section 16 of Special Marriage Act, 1954 (Central Act) as amended by Marriage Laws (Amendment Act 01, 49 of 2001).

Rajesh Kumar aged 26 years s/o Rulia Ram, r/o V.P.O. Tihra, Tehsil Sujanpur, Distt. Hamirpur (H.P.) and Sakshi Walia aged 23 years d/o Ravinder Walia, r/o Village Arla Khas, P.O. Arla Khas, Tehsil Palampur, Distt. Kangra (H.P.) have filed an application along with affidavits/declarations in this Court under Section 16 of the Special Marriage Act, 1954 (Central Act), as amended by the Marriage Laws (Amendment Act 01, 49 of 2001), stating that they have solemnized their marriage ceremony on 23-01-2026 at Shri Mata Mansha Devi Mandir, Chamunda, as per Hindu Rites and Customs and they have been living together as husband and wife since then. Hence, their marriage may be registered under the Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage can file the objections personally or in writing before this Court on or before 24-04-2026. After that, no objections will be entertained and the marriage will be registered accordingly.

Issued today on 25-03-2026 under my hand and seal of the Court.

Seal.

Sd/-
Marriage Officer-cum- SDM,
Sujanpur, Distt. Hamirpur (H.P.).

**In The Court of Swati Dogra, HPAS, Marriage Officer-cum-Sub Divisional Magistrate,
Barsar, Distt. Hamirpur (H.P.)**

In the matter of:

1. Sh. Suman Kumar s/o Sh. Dev Raj, r/o Village Sakroh, P.O. Bihru, Tehsil Dhatwal at Bijhari, District Hamirpur (H.P.)

2. Ms. Simpall Sharma d/o Sh. Durga Dass, r/o Village Lanjyana, P.O. Gahli, Tehsil Galore, District Hamirpur (H.P.) .. Applicants.

Versus

General Public

Subject:— Notice for Registration of Marriage.

Sh. Suman Kumar and Mrs. Simpall Sharma have filed an application U/S 15 & 16 of the Special Marriage Act, 1954, alongwith affidavits and supporting documents in the Court of the undersigned, stating therein that they have solemnized their marriage on 01-03-2026. Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this Court on or before 25-04-2026. In case no objection is received by 25-04-2026, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the Court on 18-03-2026.

Seal

Sd/-
Marriage Officer-cum-SDM,
Barsar, Distt. Hamirpur (H.P.).

**In the Court of Swati Dogra, HPAS, Marriage Officer-cum- Sub-Divisional Magistrate Barsar,
District Hamirpur (H.P.)**

In the matter of :

1. Sh. Soni Kumar s/o Sh. Nikka Ram, r/o Village Chhorab, P.O. Bhota, Sub-Tehsil Bhota, Tehsil Barsar, District Hamirpur (H.P.).

2. Ms. Shashi Devi Wd/o Sh. Sunny Kumar, r/o Village Chhallupur Sham Chaursi (Rural), Hoshiarpur (Punjab)-144 105 at present residing in the house of Sh. Dhani Ram of Village Chhorab, Tehsil Barsar, District Hamirpur (H.P.) .. Applicants.

Versus

General Public

Subject.— Notice of Intended Marriage.

Sh. Soni Kumar and Ms. Shashi Devi have filed an application u/s 5 of the Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned, in which they have stated that they intend to solemnize their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing before this court on or before 12-04-2026. In case no objection is received by 12-04-2026, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 17-03-2026.

Seal.

Sd/-

*Marriage Officer-cum-SDM,
Sub-Division Barsar, District Hamirpur (H.P.).*

**In the Court of Sub-Divisional Magistrate Exercising the Power of Marriage Officer
Nadaun, District Hamirpur (H.P.)**

In the matter of :

1. Narender Kumar s/o Sh. Sukh Dyal, r/o Village Ropru, P.O. Hareta, Tehsil Galore, District Hamirpur (H.P.).

2. Kiran Sutar Wd/o Sh. Manjeet, r/o Village Ropru, P.O. Hareta, Tehsil Galore, District Hamirpur (H.P.).

Versus

General Public

Subject.— Notice for Registration of Marriage Under Special Marriage Act, 1954.

The above applicants have filed an application u/s 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they have solemnized their marriage on 08-20-2026 at Village Ropru, P.O. Hareta, Tehsil Galore and they are living as husband and wife since then, hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who have objection regarding this marriage can file the objections personally or in writing before this office on or before 10-04-2026 at 11.00 A.M. The objection (s) after 10-04-2026 at 11.00 A.M. will not be entertained by this office and the marriage will be registered as per the law prescribed.

Issued on date 10-03-2026 under my hand and seal of this office.

Seal.

Sd/-

*Marriage Officer-cum-SDM,
Nadaun, District Hamirpur (H.P.).*

**In the Court of Sub-Divisional Magistrate Exercising the Power of marriage Officer
Nadaun, District Hamirpur (H.P.)**

In the matter of :

1. Shaukat Ali s/o Gulamdeen, r/o Village Paniala, P.O. Rangas, Tehsil Nadaun, District Hamirpur (H.P.).

2. Ashma Begum d/o Rafiq Mohammad, r/o Village & P.O. Dhusara, Tehsil Amb, District Una (H.P.) .. Applicants.

Versus

General Public

Subject.—Proclamation for the registration of marriage u/s 5 of special marriage Act, 1976.

Shaukat Ali and Ashma Begum have filed an application u/s 5 of the Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they intend to solemnize their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing before this court on or before 23-05-2026 at 11.00 A.M In case no objection is received by 23-05-2026 at 11.00 A.M. it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 10-03-2026.

Seal.

Sd/-
*Marriage Officer-cum-SDM,
Nadaun, District Hamirpur (H.P.).*

ब अदालत सहायक समाहर्ता द्वितीय श्रेणी, सुजानपुर, जिला हमीरपुर (हि0प्र0)

मिसल नम्बर
18 / NT / 2025

तारीख दायर
26-06-2025

तारीख पेशी
23-04-2026

ओम प्रकाश

बनाम

शेर सिंह

“इश्तहार”

उपरोक्त वर्णित मुकद्दमा किस्म तकसीम हुकमन अधोहस्ताक्षरी की अदालत में विचाराधीन है जिसमें प्रतिवादीगण सर्व श्री 8. अजय कुमार पुत्र श्री मस्त राम, वासी मोहाल सुजानपुर, तहसील सुजानपुर, जिला हमीरपुर (हि0प्र0) हैं।

उपरोक्त प्रतिवादीगण की तामील साधारण तरीके से नहीं हो पा रही है इसलिए उन्हें बजरिया इशतहार द्वारा सूचित किया जाता है कि वह मुकद्दमा की पैरवी हेतु दिनांक 23-04-2026 को प्रातः 10.00 बजे असालतन या वकालतन अदालत हजा में हाजिर आवें अन्यथा आपके विरुद्ध एकतरफा कार्यवाही अमल में लाई जाएगी।

आज दिनांक 31-03-2026 को मेरे हस्ताक्षर व मोहर अदालत द्वारा जारी हुआ।

मोहर।

हस्ताक्षरित/—
सहायक समाहर्ता द्वितीय श्रेणी,
सुजानपुर, जिला हमीरपुर (हि0प्र0)।

ब अदालत तहसीलदार एवं सहायक समाहर्ता प्रथम श्रेणी सुजानपुर, जिला हमीरपुर (हि0प्र0)

केस नम्बर : 51/T/2025

दर्ज तिथि : 20-07-2025

अगामी तारीख पेशी : 24-04-2026

श्री ओम प्रकाश पुत्र अमर चंद, निवासी महाल सुजानपुर वार्ड नम्बर 8, डाकघर व तहसील सुजानपुर, जिला हमीरपुर (हि0प्र0)।

बनाम

आम जनता

विषय.—प्रार्थना-पत्र बराए नाम दुरुस्ती अधीन धारा 37-38 हिमाचल प्रदेश भू-अधिनियम 1954.

दिनांक 26-07-2025 को प्रार्थी श्री ओम प्रकाश पुत्र अमर चंद, निवासी महाल सुजानपुर वार्ड नम्बर 8, डाकघर व तहसील सुजानपुर, जिला हमीरपुर (हि0प्र0) ने अपनी ओर से एक प्रार्थना-पत्र हिमाचल प्रदेश भू अधिनियम, 1954 की धारा 37-38 के अन्तर्गत प्रस्तुत करके अनुरोध किया है कि उसके सभी दस्तावेजों में उसका नाम ओम प्रकाश है। जबकि राजस्व विभाग में उसका नाम प्रकाश चंद है, जोकि ओम प्रकाश राजस्व विभाग में दर्ज/दुरुस्त किया जावे।

प्रार्थी के प्रार्थना-पत्र पर कारवाई करते हुए आरंभिक जांच व छानवीन फिल्ड स्टाफ के माध्यम से कारवाई गई व स्थानीय टीकादारान के ब्यानात दर्ज करवाए गए जिसमें पाया गया कि प्रार्थी को सभी लोग ओम प्रकाश उर्फ प्रकाश चंद दोनों नामों से जानते हैं।

इस बारे आम जनता को बजरिया इशतहार/मुस्त्री-मुनादी सूचित किया जाता है कि यदि किसी व्यक्ति को राजस्व रिकार्ड में प्रार्थी श्री ओम प्रकाश पुत्र अमर चंद, निवासी महाल सुजानपुर वार्ड नम्बर 8, डाकघर व तहसील सुजानपुर, जिला हमीरपुर (हि0प्र0) का नाम ओम प्रकाश उर्फ प्रकाश चंद दर्ज/दुरुस्त किए जाने बारे कोई आपत्ति एवं एतराज हो तो वह असालतन या वकालतन दिनांक पेशी 24-04-2026 को सुबह 11.00 बजे इस अदालत मुकाम सुजानपुर में अपना उजर एवं एतराज पेश कर सकता है कोई आपत्ति एवं एतराज प्राप्त न होने की सूरत में प्रार्थी श्री ओम प्रकाश पुत्र अमर चंद, निवासी महाल सुजानपुर वार्ड नम्बर 8, डाकघर व तहसील सुजानपुर, जिला हमीरपुर (हि0प्र0) का नाम ओम प्रकाश उर्फ प्रकाश चंद दर्ज/दुरुस्त कर दिया जावेगा व इसके उपरांत कोई आपत्ति एवं एतराज मान्य नहीं होगा।

यह इशतहार/मुस्त्री-मुनादी आज दिनांक 30-03-2026 को मेरे हस्ताक्षर व मोहर अदालत द्वारा जारी हुआ।

मोहर।

हस्ताक्षरित/—
तहसीलदार एवं सहायक समाहर्ता प्रथम श्रेणी,
सुजानपुर, जिला हमीरपुर (हि0प्र0)।

ब अदालत तहसीलदार एवं सहायक समाहर्ता प्रथम श्रेणी सुजानपुर, जिला हमीरपुर (हि0प्र0)

केस नम्बर : 705971 / 2026 / ONLINE दायर तिथि : 03-03-2026 अगामी तारीख पेशी : 24-04-2026

श्री अरविन्द शर्मा पुत्र कैलाश कुमार शर्मा, निवासी महाल टिहरा, मौजा भलेठ, तहसील सुजानपुर, जिला हमीरपुर (हि0प्र0)।

बनाम

आम जनता

विषय.—प्रार्थना-पत्र बराए नाम दुरुस्ती अधीन धारा 37-38 हिमाचल प्रदेश भू-अधिनियम, 1954.

दिनांक 03-03-2026 को प्रार्थी श्री अरविन्द शर्मा पुत्र कैलाश कुमार शर्मा, निवासी महाल टिहरा, मौजा भलेठ, तहसील सुजानपुर, जिला हमीरपुर (हि0प्र0) ने अपनी ओर से एक प्रार्थना-पत्र हिमाचल प्रदेश भू अधिनियम, 1954 की धारा 37-38 के अन्तर्गत प्रस्तुत करके अनुरोध किया है कि उसका नाम उसके सभी दस्तावेजों में अरविन्द शर्मा है। जबकि राजस्व विभाग में उसका नाम अरविन्द कुमार दर्ज है, जोकि अरविन्द शर्मा उर्फ अरविन्द कुमार राजस्व विभाग में दर्ज/दुरुस्त किया जावे।

प्रार्थी के प्रार्थना-पत्र पर कार्रवाई करते हुए आरंभिक जांच व छानबीन फिल्ड स्टाफ के माध्यम से करवाई गई व स्थानीय टीकादारान के ब्यानात दर्ज करवाए गए जिसमें पाया गया कि प्रार्थी को सभी लोग अरविन्द शर्मा उर्फ अरविन्द कुमार दोनों नामों से जानते हैं।

इस बारे आम जनता को बजरिया इश्तहार/मुस्त्री-मुनादी सूचित किया जाता है कि यदि किसी व्यक्ति को राजस्व रिकार्ड में प्रार्थी श्री अरविन्द शर्मा पुत्र कैलाश कुमार शर्मा, निवासी महाल टिहरा, मौजा भलेठ, तहसील सुजानपुर, जिला हमीरपुर (हि0प्र0) का नाम राजस्व विभाग में अरविन्द शर्मा उर्फ अरविन्द कुमार दर्ज/दुरुस्त किए जाने बारे कोई आपत्ति एवं एतराज हो तो वह असालतन या वकालतन तारीख पेशी 24-04-2026 को सुबह 11.00 बजे इस अदालत मुकाम सुजानपुर में अपना उजर एवं एतराज पेश कर सकता है कोई आपत्ति एवं एतराज प्राप्त न होने की सूरत में प्रार्थी उपरोक्त का नाम राजस्व रिकार्ड में अरविन्द शर्मा उर्फ अरविन्द कुमार दर्ज/दुरुस्त तस्दीक कर दिया जावेगा व इसके उपरांत कोई आपत्ति एवं एतराज मान्य नहीं होगा।

यह इश्तहार/मुस्त्री-मुनादी आज दिनांक 30-03-2026 को मेरे हस्ताक्षर व मोहर अदालत द्वारा जारी हुआ।

मोहर।

हस्ताक्षरित/—
तहसीलदार एवं सहायक समाहर्ता प्रथम श्रेणी,
सुजानपुर, जिला हमीरपुर (हि0प्र0)।

**In the Court of Sub-Divisional Magistrate Exercising the Power of Marriage Officer Nadaun,
District Hamirpur (H.P.)**

In the matter of:

1. Rajat Kumar s/o Dev Raj, r/o Village Salehar, Post Office Sudhial, Tehsil Nadaun, District Hamirpur (H.P.).

2. Shivani d/o Ashok Kumar, r/o Village Dobbar Kalan, P.O. Bara, Tehsil Nadaun, District Hamirpur (H.P.).

Vs

General Public

Subject.— *Notice for Registration of Marriage Under Special Marriage Act, 1954.*

The above applicants have filed an application U/S 16 of Special Marriage Act, 1954 along with Affidavits and supporting Documents in the court of undersigned in which they have stated that they have solemnized their marriage on 25-01-2026 at Shri Bhramri Devi Jan Kalian Sanstha Panchkula and they are living as husband and wife since then, hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who have objection regarding this marriage can file the objections personally or in writing before this office on or before 24-04-2026 at 11.00 A.M. The objection (s) After 24-04-2026 at 11.00 A.M. will not be Entertained by this office and the marriage will be registered as per the law prescribed.

Issued on date 10-03-2026 under my hand and seal of the this office.

Seal.

Sd/-

*Sub Divisional Magistrate-cum-Marriage Officer,
Nadaun, Distt. Hamirpur (H.P.).*

**In the Court of Sub-Divisional Magistrate Exercising the Power of Marriage Officer Nadaun,
District Hamirpur (H.P.)**

In the matter of:

1. Pradeep Kumar s/o Gurmel Singh, r/o Village Khohar, Post Office Manjhar, Tehsil Nadaun, District Hamirpur (H.P.).

2. Nidhi d/o Laekh Raj, r/o Village Harlot, P.O. Basantpur, Tehsil Sarkaghat, District Mandi (H.P.).

Vs

General Public

Subject.— *Notice for Registration of Marriage Under Special Marriage Act, 1954.*

The above applicants have filed an application U/S 16 of Special Marriage Act, 1954 along with Affidavits and supporting Documents in the court of undersigned in which they have stated that they have solemnized their marriage on 21-02-2026 at Shiv Mahadev Mandir, Village Purtiala, P.O. Kohala, Tehsil Jawalamukhi, and they are living as husband and wife since then, hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who have objection regarding this marriage can file the objections personally or in writing before this office on or before 27-04-2026 at 11.00 A.M. The objection (s) After 27-04-2026 at 11.00 A.M. will not be Entertained by this office and the marriage will be registered as per the law prescribed.

Issued on date 10-03-2026 under my hand and seal of the this office.

Seal.

Sd/-
Sub-Divisional Magistrate-cum-Marriage Officer,
Nadaun, Distt. Hamirpur (H.P.).

**In The Court of Special Marriage Officer-cum-Sub-Divisional Magistrate, Manali,
District Kullu, Himachal Pradesh**

1. Lote Dorje s/o Sh. Hira Lal, r/o H. No. 11, Village Kanchanikoot-1, P.O. Vashisht, Tehsil Manali, District Kullu, H.P.

2. Darel Jesica Fernandes d/o Late Sh. Valerian Fernandes, r/o C-2/162, Third Floor, Lajpat Nagar-2, Lajpat Nagar, South Delhi-110 024.

Versus

General Public

Subject:— Notice under Special Marriage Act.

Sh. Lote Dorje s/o Sh. Hira Lal, r/o H. No. 11, Village Kanchanikoot-1, P.O. Vashisht, Tehsil Manali, District Kullu, H.P. and Ms. Darel Jesica Fernandes d/o Late Sh. Valerian Fernandes, r/o C-2/162, Third Floor, Lajpat Nagar-2, Lajpat Nagar, South Delhi-110 024 have filed an application along with the affidavits in the court of the undersigned stating therein that they have solemnized their marriage on 19-03-2026 and requested to register the same under Special Marriage Act.. Before taking further action in the said application, objection from the general public are invited for the registration of this marriage through this notice, that if anyone has any objection regarding the registration of this marriage under Special Marriage Registration Act, they can file their objection personally or in writing before the court of the undersigned within 30 days from the publication of this notice.

Issued under my hand and seal of the court today on 19-03-2026.

Seal.

Sd/-
(RAMAN KUMAR SHARMA),
Marriage Officer-cum-SDM,
Manali, District Kullu (H.P.).

**ब अदालत श्री विष्णु नेगी, सहायक समाहर्ता द्वितीय श्रेणी, कोटगढ़, उप-तहसील कोटगढ़,
जिला शिमला (हि0प्र0)**

वाद संख्या : 805210 / 2026

तारीख दायर : 03-02-2026

किस्म वाद : दुरुस्ती नाम

वाद शीर्षक:—

श्री राजीव पुत्र स्व0 श्री नाथू राम, निवासी गांव व डाकघर भुट्टी, उप-तहसील कोटगढ़, जिला शिमला (हि0प्र0) वादी।

बनाम

1. आम जनता

2. श्रीमती चारु पुत्री स्व० श्री अमर चन्द हाल पत्नी श्री अमर, निवासी गांव बनकोटी व डाकघर थानेधार, उप-तहसील कोटगढ़, जिला शिमला, हिमाचल प्रदेश। प्रतिवादीगण।

हिमाचल प्रदेश भू-राजस्व अधिनियम, 1954 की धारा 37 के अन्तर्गत भूमि खाता नं० 118, 119, 120 स्थित मोहाल उप-महाल भुट्टी, हदबस्त नं० 3, जमाबंदी साल 2021-2022, पटवार वृत्त भुट्टी, उप-तहसील कोटगढ़, जिला शिमला, हिमाचल प्रदेश में नाम की दुरुस्ती हेतु प्रार्थना-पत्र।

प्रतिवादिगण एवं सर्वसाधारण को सूचित किया जाता है कि वादी श्री राजीव पुत्र स्व० श्री नाथू राम, निवासी गांव व डाकघर भुट्टी, उप-तहसील कोटगढ़, जिला शिमला (हि०प्र०) द्वारा इस राजस्व कार्यालय में दिनांक 03-02-2026 को हिमाचल प्रदेश भू-राजस्व अधिनियम, 1954 की धारा 37 के अंतर्गत एक प्रार्थना-पत्र प्रस्तुत कर आग्रह किया है कि प्रार्थी व उसके पिता का नाम भूमि खाता नं० 118, 119, 120 स्थित मोहाल उप-महाल भुट्टी, हदबस्त नं० 3, जमाबंदी साल 2021-2022, पटवार वृत्त भुट्टी, उप-तहसील कोटगढ़, जिला शिमला, हिमाचल प्रदेश में बिशेषर लाल पुत्र नथू गलत दर्ज है। जबकि उसका सही नाम राजीव तथा उसके पिता का सही नाम नाथू राम है, जिसकी पुष्टि के लिए वादी द्वारा परिवार नकल, आधार कार्ड, पैन कार्ड, शपथ पत्र, नकल जमाबंदी हाल व अपने पिता का मृत्यु प्रमाण-पत्र संलग्न प्रार्थना-पत्र कर रखे हैं। इसलिए वादी अब अपने व अपने पिता के नाम को विशेषर लाल पुत्र नाथू के स्थान पर उक्त राजस्व अभिलेख में राजीव पुत्र श्री नाथू राम दुरुस्त करवाना चाहता है।

अतः समस्त आम जनता को इस इशतहार के माध्यम से सूचित किया जाता है कि यदि प्रार्थी के नाम को उक्त राजस्व अभिलेख में दुरुस्त करने बारा किसी को किसी भी प्रकार का उजर या एतराज हो तो वह अधोहस्ताक्षरी के कार्यालय में दिनांक 22-04-2026 को कार्यालय समय प्रातः 10.00 बजे से सायं 5.00 बजे तक असालतन या वकालतन पेश कर सकता है। निर्धारित समय में यदि किसी का कोई उजर या एतराज प्राप्त नहीं होता है तो इस वाद में नियमानुसार वांछित दुरुस्ती आदेश पारित कर दिए जाएंगे।

आज दिनांक 25-03-2026 को मेरे हस्ताक्षर व मोहर सहित अदालत से जारी हुए।

मोहर।

हस्ताक्षरित /—
सहायक समाहर्ता द्वितीय श्रेणी,
कोटगढ़, उप-तहसील कोटगढ़, जिला शिमला (हि०प्र०)।

ब अदालत श्री विष्णु नेगी, सहायक समाहर्ता द्वितीय श्रेणी, कोटगढ़, उप-तहसील कोटगढ़,
जिला शिमला (हि०प्र०)

वाद संख्या : 805211 / 2026

तारीख दायर : 03-02-2026

किस्म वाद : दुरुस्ती नाम

वाद शीर्षक:—

श्री राजीव पुत्र स्व० श्री नाथू राम, निवासी गांव व डाकघर भुट्टी, उप-तहसील कोटगढ़, जिला शिमला (हि०प्र०) वादी।

बनाम

1. आम जनता

2. श्रीमती चारु पुत्री स्व० श्री अमर चन्द हाल पत्नी श्री अमर, निवासी गांव बनकोटी व डाकघर थानेधार, उप तहसील कोटगढ़, जिला शिमला, हिमाचल प्रदेश प्रतिवादीगण।

हिमाचल प्रदेश भू-राजस्व अधिनियम, 1954 की धारा 37 के अन्तर्गत भूमि खाता नं० 162, 169 स्थित मोहाल पमलाई, हदबस्त नं० 12, जमाबंदी साल 2020-2021, पटवार वृत्त थानेधार, उप-तहसील कोटगढ़, जिला शिमला, हिमाचल प्रदेश में नाम की दुरुस्ती हेतु प्रार्थना-पत्र।

प्रतिवादिगण एवं सर्वसाधारण को सूचित किया जाता है कि वादी श्री राजीव पुत्र स्व० श्री नाथू राम, निवासी गांव व डाकघर भुट्टी, उप-तहसील कोटगढ़, जिला शिमला (हि०प्र०) द्वारा इस राजस्व कार्यालय में दिनांक 03-02-2026 को हिमाचल प्रदेश भू-राजस्व अधिनियम, 1954 की धारा 37 के अंतर्गत एक प्रार्थना-पत्र प्रस्तुत कर आग्रह किया है कि प्रार्थी व उसके पिता का नाम भूमि खाता नं० 162, 169 स्थित मोहाल पमलाई, हदबस्त नं० 12, जमाबंदी साल 2020-2021, पटवार वृत्त थानेधार, उप-तहसील कोटगढ़, जिला शिमला, हिमाचल प्रदेश में वशेशर लाल पुत्र नथू गलत दर्ज है। जबकि उसका सही नाम राजीव तथा उसके पिता का सही नाम नाथू राम है, जिसकी पुष्टि के लिए वादी द्वारा परिवार नकल, आधार कार्ड, पैन कार्ड, शपथ पत्र, नकल जमाबंदी हाल व अपने पिता का मृत्यु प्रमाण-पत्र संलग्न प्रार्थना-पत्र कर रखे हैं। इसलिए वादी अब अपने व अपने पिता के नाम को वशेशर लाल पुत्र नाथू के स्थान पर उक्त राजस्व अभिलेख में राजीव पुत्र श्री नाथू राम दुरुस्त करवाना चाहता है।

अतः समस्त आम जनता को इस इशतहार के माध्यम से सूचित किया जाता है कि यदि प्रार्थी के नाम को उक्त राजस्व अभिलेख में दुरुस्त करने बारा किसी को किसी भी प्रकार का उजर या एतराज हो तो वह अधोहस्ताक्षरी के कार्यालय में दिनांक 22-04-2026 को कार्यालय समय प्रातः 10.00 बजे से सायं 5.00 बजे तक असालतन या वकालतन पेश कर सकता है। निर्धारित समय में यदि किसी का कोई उजर या एतराज प्राप्त नहीं होता है तो इस वाद में नियमानुसार वांछित दुरुस्ती आदेश पारित कर दिए जाएंगे।

आज दिनांक 25-03-2026 को मेरे हस्ताक्षर व मोहर सहित अदालत से जारी हुए।

मोहर।

हस्ताक्षरित /—
सहायक समाहर्ता द्वितीय श्रेणी,
कोटगढ़, उप-तहसील कोटगढ़, जिला शिमला (हि०प्र०)।

In the Court of Sub-Divisional Magistrate, Kandaghat, District Solan (H.P.) exercising the powers of Marriage Officer under Special Marriage Act, 1954

Case No. : 5/ 2026

Date of Instt. : 25-03-2026

Pending for : 27-04-2026

Notice u/s 16 of the Special Marriage Act, 1954 inviting the objections of the General Public for registration of marriage.

Notice to the General Public.

Whereas Sh. Manoj Kumar s/o Sh. Bittu aged 26 years, r/o Village Ochhghat, Tehsil & Distt. Solan, H.P. and a/p r/o V.P.O. & Tehsil Kandaghat, District Solan H.P. and Smt. Pushpa Devi d/o Sh. Inder Singh aged 23 years, r/o Vill. Majhai, P.O. Jhaja, Tehsil Kandaghat, District Solan, H.P. and a/p w/o Sh. Manoj Kumar have moved an application u/s 15 of the Special Marriage Act, 1954 for registration of their marriage which was solemnized on 16-06-2021.

And, whereas, both the applicants have submitted in their application and in their affidavits duly attested by Executive Magistrate Kandaghat that they were unmarried at the time of

solemnization of their marriage as it was their first marriage and were major in age and having no prohibited relations to each other, debarring them to marry each other. Both the applicants have requested for registration of their marriage.

Therefore, by this notice the General public is informed that if anyone has any objection regarding registration of this marriage, he/she may present before this court on or before 27-04-2026 for hearing of objections if any. In case no objection is received by dated 27-04-2026, it will be presumed that there is no objection to the registration of the aforesaid marriage and the same will be registered accordingly.

Given under my hand and seal of the court on 25-03-2026.

Seal.

Sd/-
*Marriage Officer-cum-SDM,
Kandaghat, District Solan (H.P.).*

CORRECTION OF NAME

I, Vivek Ghai s/o Late Sh. Shyam Lal, r/o H. No. 225/4, Suhra Mohalla, Mandi, Tehsil Sadar, District Mandi (H.P.) declare that I want to correct my son's name from Lavanya to Lavan Ghai in Aadhar Card No. 3706 7349 0756. All concerned please note.

VIVEK GHAI
*s/o Late Sh. Shyam Lal,
r/o H. No. 225/4, Suhra Mohalla, Mandi,
Tehsil Sadar, District Mandi (H.P.).*

CORRECTION OF NAME

I, Thakur Dass (41) s/o Sh. Jai Singh, r/o Village Kared, P.O. Khunn, Tehsil Ani, District Kullu (H.P.) hereby inform that my daughter's name is wrongly recorded as Gungan in Aadhar Card. Her correct name is Gunjan Sharma as per Panchayat records. This notice is for Aadhar Card correction.

THAKUR DASS
*s/o Sh. Jai Singh,
r/o Village Kared, P.O. Khunn,
Tehsil Ani, District Kullu (H.P.).*

CORRECTION OF NAME

I, Nikhil Thakur s/o Sh. Pradeep Kumar, r/o Village Saraina, P.O. Rakh, Tehsil & District Chamba (H.P.) declare that in my Aadhar Card my name has been wrongly entered as Nikhal Thakur, my correct name is Nikhil Thakur.

NIKHIL THAKUR
*s/o Sh. Pradeep Kumar,
r/o Village Saraina,
P.O. Rakh, Tehsil & District Chamba (H.P.).*

CORRECTION OF NAME

I, Hem Chand s/o Sh. Lekh Raj, r/o P.O. Rehardhar, Tehsil Sadar, Kanog (377), District Mandi (H.P.) declare that I want to change my name from Hem Singh to Hem Chand in my Aadhar Card No. 5765 4448 9053. All concerned please note.

HEM CHAND
s/o Sh. Lekh Raj,
r/o P.O. Rehardhar,
Tehsil Sadar, Kanog (377), District Mandi (H.P.).

CHANGE OF NAME

I, Devkali w/o Sh. Ram Saran, r/o Village Bagnal, Sub-P.O. Kairtoo, Tehsil Theog, Theog (T), Shimla (H.P.)-171 201 declare that I have changed my name from Kala Wati (Old Name) to Devkali (New Name). All concerned please may note.

DEVKALI
w/o Sh. Ram Saran,
r/o Village Bagnal, Sub-P.O. Kairtoo,
Tehsil Theog, Theog (T), Shimla (H.P.)-171 201.

CHANGE OF NAME

I, Teenu w/o Sh. Rajeev, r/o Set No. 18, Type-2, CPWD Colony, Bamloe, Shimla-171 001, Tehsil & District Shimla (H.P.) declare that I have changed my daughter's name from Garima Kalyan to Garima. All concerned please may note.

TEENU
w/o Sh. Rajeev,
r/o Set No. 18, Type-2, CPWD Colony, Bamloe,
Shimla-171 001, Tehsil & District Shimla (H.P.).

CORRECTION OF NAME

I, Harry Garg s/o Sh. R.P. Garg, r/o Ram Bhawan, Village Kufridhar, P.O. Ghanahatti Parhech (63), P.O. Totu, District Shimla (H.P.)-171 011 declare that in my daughter's Aadhar Card, her name is wrongly entered as "Baby Two of Sushma", which should be corrected as Sheril Garg. Please correct this.

HARRY GARG
s/o Sh. R.P. Garg,
r/o Ram Bhawan, Village Kufridhar,
P.O. Ghanahatti Parhech (63), P.O. Totu,
District Shimla (H.P.)-171 011.

CORRECTION OF NAME

I, Sushila w/o Sh. Chotu Pal, r/o Village Gyari, P.O. Kanthli, Tehsil Chirgaon, District Shimla (H.P.) declare that in my daughter's Aadhar Card, her name is wrongly entered as Shrite, which should be corrected as Srishti. Please correct this.

SUSHILA
w/o Sh. Chotu Pal,
r/o Village Gyari, P.O. Kanthli,
Tehsil Chirgaon, District Shimla (H.P.).

CORRECTION OF NAME

I, Nirmla Devi w/o Late Sh. Kuldeep Singh, r/o Mohalla Chaowgan, Chamba Town, District Chamba (H.P.) declare that my daughter's name Riddhima is wrongly entered in her academic & other public records. Her correct name is Ridhima. Please note.

NIRMLA DEVI
w/o Late Sh. Kuldeep Singh,
r/o Mohalla Chaowgan,
Chamba Town, District Chamba (H.P.).

CORRECTION OF NAME

I, Surendra Devi w/o Late Sh. Rattan Singh, r/o Village Dol Lasawa, P.O. Baloh, Tehsil Jhandutta, District Bilaspur (H.P.) declare that in my Aadhar Card, my name is wrongly entered as Surindera Devi, which should be corrected as Surendra Devi. Please correct this.

SURENDRA DEVI
w/o Late Sh. Rattan Singh,
r/o Village Dol Lasawa, P.O. Baloh,
Tehsil Jhandutta, District Bilaspur (H.P.).

CORRECTION OF NAME

I, Subhadra Devi Aadhar Card No. 9563 4630 9214 d/o Sh. Parmanand, r/o Village Kuinal, P.O. Nagaan, Tehsil Kotkhai, District Shimla (H.P.) & w/o Sh. Ramesh Lalta r/o Village Datana, Gram Panchayat Kalind, Tehsil Theog declare that my correct name is Subhadra Devi as per Gram Panchayat record but in my Aadhar Card, my name is wrongly entered as Sheela. Kindly correct my name in my Aadhar Card.

SUBHADRA DEVI
d/o Sh. Parmanand,
r/o Village Kuinal, P.O. Nagaan,
Tehsil Kotkhai, District Shimla (H.P.),
& w/o Sh Ramesh Lalta
r/o Village Datana,
Gram Panchayat Kalind, Tehsil Theog.

CORRECTION OF NAME

I, Amar Chand s/o Sh. Hari Chand, r/o Village Bachhet, P.O. Deotha, Tehsil Banjar, District Kullu (H.P.) declare that correct name of my son is Jony Thakur instead of Jauni Thakur in his Aadhar Card. Please note.

AMAR CHAND
s/o Sh. Hari Chand,
r/o Village Bachhet, P.O. Deotha,
Tehsil Banjar, District Kullu (H.P.).

CORRECTION OF NAME

I, Sangeeta Sharma w/o Sh. Suresh Kumar, r/o Village Kyaral, P.O. Dharampur Madhan, Tehsil Theog, District Shimla (H.P.) declare that my name is incorrectly recorded as Sangeeta in the school record of my son Arneesh Sharma studding in 10th class at DAV CENTENARY SCHOOL GAJERI, Tehsil Theog, Distt. Shimla. The correct name is Sangeeta Sharma. Henceforth, Sangeeta Sharma shall be considered as the correct name for all school records.

SANGEETA SHARMA
w/o Sh. Suresh Kumar,
r/o Village Kyaral, P.O. Dharampur Madhan,
Tehsil Theog, District Shimla (H.P.).

CHANGE OF NAME

I, Bhagat Singh s/o Sh. Lal Singh, r/o Village Datar Delhi (131), P.O. Taksal, Tehsil Kasauli, District Solan (H.P.)-173 220 declare that I have changed my minor son's name from Yashpal to Aditya. All concerned please note for future.

BHAGAT SINGH
s/o Sh. Lal Singh,
r/o Village Datar Delhi (131), P.O. Taksal,
Tehsil Kasauli, District Solan (H.P.)-173 220.

CHANGE OF NAME

I, Vinod Kumar s/o Sh. Heera Singh, r/o Village Gaunth, P.O. Manjhaul, Tehsil Kupvi, District Shimla (H.P.) declare that I have changed my minor son's name from Aryan Manta to Rihan Manta. All concerned please note for future.

VINOD KUMAR
s/o Sh. Heera Singh,
r/o Village Gaunth, P.O. Manjhaul,
Tehsil Kupvi, District Shimla (H.P.).

CHANGE OF NAME

I, Kavita w/o Sh. Vijay Kumar, r/o Village Bharyara Bhuhla, P.O. Kuthera, Tehsil Joginder Nagar, District Mandi (H.P.) declare that I have changed my name from Kavita to Kavita Devi. All concerned please note for future.

KAVITA
w/o Sh. Vijay Kumar,
r/o Village Bharyara Bhuhla, P.O. Kuthera,
Tehsil Joginder Nagar, District Mandi (H.P.).
|

CHANGE OF NAME

I, Poonam Sharma w/o Sh. Rishi Kumar, r/o Village Dabla, P.O. Dabla, Tehsil Ghumarwin, Distt. Bilaspur (H.P.) have changed my minor son's name from Ekaaksh Vashisth to Akshar Vashisth.

POONAM SHARMA
w/o Sh. Rishi Kumar,
r/o Village Dabla, P.O. Dabla,
Tehsil Ghumarwin, Distt. Bilaspur (H.P.).

CHANGE OF NAME

I, Teg Singh s/o Sh. Gandhi Ram, Village Dharwahan, P.O. Ner Chowk, Tehsil Balh, Dharwahan (116), Distt. Mandi (H.P.) declare that I want to change my name from Tej Singh to Teg Singh in Aadhar Card No. 6315 8339 8359. All concerned please note.

TEG SINGH
s/o Sh. Gandhi Ram,
Village Dharwahan, P.O. Ner Chowk,
Tehsil Balh, Dharwahan (116),
Distt. Mandi (H.P.).

CHANGE OF NAME

I, Trilok Chand s/o Sh. Hari Nand, r/o Village Bamot, P.O. Pahal, Sub-Tehsil Dhami, Distt. Shimla (H.P.) declare that my son's correct name is PRIYANSHUL but it has been incorrectly mentioned as PRINSHUL in his Aadhar Card. In future the correct name spelling of my son will be read as PRIYANSHUL.

TRILOK CHAND
s/o Sh. Hari Nand,
r/o Village Bamot, P.O. Pahal,
Sub-Tehsil Dhami, Distt. Shimla (H.P.).

CHANGE OF NAME

I, Wali Mohmmad s/o Sh. Mouldeen, Tehsil Nahan, Bheron (146), Sirmaur, Himachal Pradesh, Aadhar No. 5648 0854 1441 declare that correct and actual name of my son is Abdur Rehman as per his birth/School Certificates. However the name of my son is incorrectly shown as Abdul Rahman in his Aadhar Card No. (6827 0314 5117), this is wrong and should be corrected as Abdur Rehman in his Aadhar Card. All concerned please may note.

WALI MOHMMAD
*s/o Sh. Mouldeen,
Tehsil Nahan, Bheron (146),
Sirmaur, Himachal Pradesh.*

CHANGE OF NAME

I, Kalyan Singh s/o Sh. Surat Singh, Village Darnu, P.O. Jamukoti, Tehsil Dadahu, Distt. Sirmaur (H.P.) declare that my son HARISH'S name is listed as HIRSHT on his Aadhar Card (9533 4701 7501), which is incorrect. This should be corrected and HARISH should be entered instead of HIRSHT. However, his correct name is listed as HARISH in other documents.

KALYAN SINGH
*s/o Sh. Surat Singh,
Village Darnu, P.O. Jamukoti,
Tehsil Dadahu, Distt. Sirmaur (H.P.).*

CHANGE OF NAME

I, Manoj Kumar s/o Late Sh. Madan Lal, r/o Village Mehlon, Banasar, P.O. Nayagram, Tehsil Kasauli, Distt. Solan (H.P.) declare that I have changed the name of my minor son from "baby of Devika Kaushik" to Rihaan Sharma. In future my son should be known as Rihaan Sharma. All concerned please may note.

MANOJ KUMAR
*s/o Late Sh. Madan Lal,
r/o Village Mehlon, Banasar,
P.O. Nayagram, Tehsil Kasauli, Distt. Solan (H.P.).*

CHANGE OF NAME

I, Mumtaz Bibi Age 58 years w/o Mohd. Rafi, r/o Village Dugrain, P.O. Kanaid, Tehsil Sunder Nagar, Distt. Mandi (H.P.) declare that I have changed the name from Mumtaz Begam to Mumtaz Bibi. All concerned please note.

MUMTAZ BIBI
*w/o Mohd. Rafi,
r/o Village Dugrain, P.O. Kanaid,
Tehsil Sunder Nagar, Distt. Mandi (H.P.).*

CHANGE OF NAME

I, Latika d/o Sh. Khem Raj, r/o Ward No. 4, Village Sharan, P.O. Ropa, Tehsil Sainj, Distt. Kullu (H.P.) have changed my name from Lal Dassi to Latika for all future purposes. Concerned note it.

LATIKA
d/o Sh. Khem Raj,
r/o Ward No. 4, Village Sharan,
P.O. Ropa, Tehsil Sainj, Distt. Kullu (H.P.).

CHANGE OF NAME

I, Bhupesh Kumar s/o Sh. Badri Vishal, r/o Village Main Bazar Karsog, P.O. Karsog, Tehsil Karsog, Distt. Mandi (H.P.) declare that in the birth certificate of my daughter, I want to correct her name from "Baby Two of Priyanka" to Ganishka Gupta. Both are the names of one and the same person. In future she will be only known as Ganishka Gupta. Concerned note.

BHUPESH KUMAR
s/o Sh. Badri Vishal,
r/o Village Main Bazar Karsog,
P.O. Karsog, Tehsil Karsog,
Distt. Mandi (H.P.).

CHANGE OF NAME

I, Bindu s/o Sh. Ran Singh, r/o Village Kuriyana, P.O. Udaina Kathwar, Teh. Kamraoo, Distt. Sirmaur (H.P.) declare that my daughter's correct name PARTIKSHA was wrongly entered in Aadhar No. 4920 7363 1684 as Pratigya. It should be corrected as PARTIKSHA in all records.

BINDU
s/o Sh. Ran Singh,
r/o Village Kuriyana, P.O. Udaina Kathwar,
Teh. Kamraoo, Distt. Sirmaur (H.P.).
